

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING : BILASPUR**

**Original Application No.203/00018/2019**

Bilaspur, this Friday, the 05<sup>th</sup> day of April, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Chittinarayana Sharma, S/o P.V. Ramanna Rao, aged about 40 years, R/o SF Complex, Jagdalpur, Police Station & Post Jagdalpur, Civil & Revenue District Jagdalpur, District Bastar Chhattisgarh 494001, at present R/o Flat No.1/C Nectar Doyen Apartments, Madhavapuri Colony Lane 1 Sanikpuri Secunderabad 500094

-Applicant

**(By Advocate – Shri Bharat Sharma)**

**V e r s u s**

1. Secretary, Defence Reserved Development Organization, DDR&D/Chairman Defense Research Development Organization, New Delhi through Defence Research Development Organization Bhawan, Rajaji Marg, New Delhi – 110011.

2. General Manager, SF Complex, Defense Research Development Organization, Jagdalpur, Police Station & Post Jagdalpur, Civil & Revenue District Jagdalpur, District Bastar Chhattisgarh - 494001

-Respondents

**(By Advocate – Shri Vivek Verma)**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to file a fresh Original Application with better particulars.

2. Accordingly, O.A is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
 am/-

**(Navin Tandon)**  
**Administrative Member**